Declaration of Assets and Liabilities

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Year 2	09	1 1	7
Year	~		

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My Star

I, JYOTI , son/daughter/wife of Sri Niraj Kumar, aged 38 years, belonging to Bihar Vidhan Sabha service and presently working as Stenggrapher give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	10,000/	8,000/-	(Aradhya Tejaswi)	Utkorsh Rjasus	ang ingganganian mananan menganian manan bahas
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	4,49,000/s (F.D)	200,009_ (F.D.)	50,595/- (SSA)		
(iii)	Bonds, Debentures and Shares in companies		2,55,000/_ (M·F)	and the second s		
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PPF- 193524/- LIC-6373/-	_	_		
(v)	Motor Vehicles (details of make, etc.)	Scooty (Herb) 2017	Bike (Hero) 2008	4		
(vi)	Jewellery (give details of weight and value)	Usold (uifted) 750 gm Silver	75 gm gold	35 gm Gold 100 gmSilver (Gisted)	20 gm Gold	
(vli)	Other assets, such as values of claims / interests		Colour TV Resrigrator W. Machine			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will are to be indicated]

Sr.	nave to be indicated) Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	5.74 D Ranipus Patna	4 Bigha Jala Munger (Paternal)	*	9	
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(m)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	-				

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Hame & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a) (i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water	(i) Loans from Banks		
	(a) dues to departments dealing with government		
	(c) dues to departments dealing with supply of electricity		_

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	(d) dues to departments	The second secon	
	dealing with telephones		
	(e) dues to departments dealing with government transport (including		
	aircraft and helicopters)		
	(f) Other dues, If any		-
(b)	(i) Income Tax including	A TOTAL TOTA	and the second s
To the state of th	surcharge (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent	AJVPJ 2353 F	
1	Account Number (PAN)]		
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed,]	entre de la companya	and the second s
ALL PROPERTY OF THE PROPERTY O	(III) Sales Tax (Only in case of proprietary business)		and the state of t
	(iv) Property Tax		
Date o	f Birth :- 0 1	(M/F) O I I 9 8 (A/B/C)	<u>Ч</u> (ОО/ММ/ҮҮҮҮ)
Coore	(Full Nam	VIDHAN SABHA e e.g. B.A.SBihar Administrative	A CONTRACTOR OF THE PARTY OF TH
4. 2.		Bihar Secretariat Sérvice etc.)	,
Home D	District :- MU	NUER	
knowl	I hereby declare that the edge and belief.	a above details are true	to the best of my
		Signature Jyoti	FJB&LUA++++++
	007110	Name of Employee:J.	
Place:.	PATNA	Designation: STEN	
Date:	***************************************	Department: B. V.S.	PHINH

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.